

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

9.12.94

Mr. Dharmendra Aggarwal - Brief holder for Mr. Vinendra Lohia, Counsel for the applicant.

Mr. V.S. Garg, Counsel for the respondents.

The counsel for the respondents states that he is out of station on 12.12.94. May be listed for direction in Court on 23.12.94.

Heck
D. Registrar
C.A.T. Jaipur Bench, JAIPUR

12.12.94

None present for the applicant.
Mr. V.S. Garg - Counsel for the respondents

Reply filed

2 13/12/94

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Heard - The CP has been dismissed by a separate order, which has been perused in the open Court.

(D.P. Sharma)
M(A)

(D.L. Mehta)
V.C.